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OA-358/99

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

free copy of  
order dt 28.5.00  
given to both  
counsel.

palan  
25/5-

Prasanna  
25.5.2000  
S.O

transfer season.

With the above direction both M.A.365/2000 and O.A.358/99 are disposed of.

Hand over copies of orders to learned counsel for both sides.

VICE-CHIEF

MEMBER (JUDICIAL)

ORDER DATED 26.5.2000.

this matter was disposed of in order dated 23.5.2000. Learned counsel for the Petitioner Mr. S.K. Sangneria has filed a Memo stating that there has been some inadvertent typographical error in the order dated 23.5.2000 on two counts. First point is that the applicant is a Senior Divisional Accounts Officer but this has wrongly been typed as sub-Divisional Accounts Officer in three places of the order. We have heard Mr. Sangneria learned counsel for the applicant and Mr. A.K. Bose, learned Senior Standing Counsel appearing for the Respondents. In view of the typographical error, it is ordered that in our order dated 23.5.2000 the words 'sub-Divisional Accounts Officer' in three places of the order, should be <sup>corrected</sup> as 'Senior Divisional Accounts Officer'. The order may be corrected accordingly under proper authentication. The second point urged by learned counsel for the petitioner is that in the order it has been submitted by learned counsel for the applicant that at one place of the order the number of the M.A. has been wrongly mentioned as M.A. 365 of 1999 whereas the MA has been disposed of bearing No. 365 of 2000. In view of this, it is ordered that the reference of the MA in place of 365/99 be corrected as MA 365/2000 as it was correctly mentioned in another page of the order.

J. Som.

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OA-358/99

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy  
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both counsels.

Ref  
29/5-

Free copy  
29.5.00  
S.O

After correction a fresh copy of the order dated  
23.5.2000 be supplied to learned counsel for both  
sides. With the above direction the MA is disposed of.

V. San  
Vice-Chairman  
26.5.00

Member (Judicial)